

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, Litigants and the parties appearing in person that, on **Monday, 10th February 2025** :

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The Regular Division Bench comprising of the **Hon'ble Shri Justice M.S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit at 11.45 a.m.

Date : 07.02.2025

High Court of Bombay at Goa,
Porvorim, Goa

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)